NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 264/(MAH)/2017 M.A. No. 333/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Vaid Finance Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

MA 332/2017 in TCSP 263/230-232/NCLT/MB/MAH/2017 MA 333/2017 in TCSP 264/230-232/NCLT/MB/MAH/2017 MA 331/2017 in TCSP 265/230-232/NCLT/MB/MAH/2017 MA 330/2017 in TCSP 266/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 20.9.2017.

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)